# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

\*\*\*\*

Subject: Appointment of Steno-Typists after operation of Waiting List in the Subordinate Courts of Jammu & Kashmir (Jammu Division) pursuant to Advertisement Notification No. 06 of 2024/Psy Dated 28.08.2024.

- Reference: i) Appointment order issued vide High Court order No. 760/Psy Dated 23.05.2025
  - ii) Waiting List issued vide High Court order No. 761/Psy Dated 23.05.2025
  - iii) Transfer and postings/adjustment of Steno-Typists for Jammu Division issued vide High Court order No. 781/Psy Dated 28.05.2025.

### ORDER

No.941 of 2025/Psy

Dated: 04.07.2025

Whereas, in terms of High Court order 760/Psy Dated 23.05.2025, the appointment order was issued in favour of 41 candidates as Steno-Typist for Jammu Division after completion of the Selection process.

Whereas, the newly appointees, vide High Court order No. 781/Psy Dated 28.05.2025, were directed to join their place of postings within the period of 15 days from the date of issuance of order with the rider that any appointee who fails to join within the stipulated period, in that event his/her appointment shall be deemed to have been cancelled without any further notice.

Whereas, the concerned Principal District & Sessions Judges were asked to intimate the reporting/non-reporting of the appointees in their respective Districts.

Whereas, the concerned Principal District & Sessions Judges of Jammu Division intimated that out of 41 candidates appointed, 18 candidates failed to report/ join for duties in their respective Districts within the stipulated period.

Whereas, the matter was placed before the Competent Authority and his lordship was pleased to cancel ab initio the appointment of the above referred 18 candidates and also directed the appointment of other candidates from the Waiting List in place of cancelled appointees under rules.

Now, therefore, taking into consideration the above facts, the appointment of 18 candidates to the post of Steno-Typist, who figure in Annexure-A1 to this order, is cancelled ab initio. Accordingly, the candidates who figure in Annexure-A2 to this order are appointed as Steno-Typist, in place of cancelled appointees, from the Waiting List with their posting / adjustments and subject to conditions/formalities as mentioned in Annexure-A3 to this order.

By order.

(M. K. Sharma)
Principal Secretary to,
Hon'ble the Chief Justice

No: 868-878 18y-67/ Dated: 4-7-2025

#### Copy to:

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information
- 4. Registrar I.T., High Court of J&K and Ladakh, Srinagar for information
- 5. All Principal District & Sessions Judge for information and necessary action
- 6. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
- 7. Secretary to Hon'ble Mr. Justice Sanjay Dhar

..... for the information of their lordships

- 8. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website
- 9. Director Finance, High Court of J&K and Ladakh, Srinagar for information
- Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.

11. Office file

### Annexure – A1 to Order No. 941 of 2025/Psy Dated 04.07.2025

The list of candidates whose appointment has been cancelled ab-initio:

S.No.	Roll No.	Name of candidate with parentage & residence	Category
1.	241202456	Adil Ismail S/o- Sh. Mohd Ismail Bhat, R/o- Gudoora Pulwama, 192301.	ОМ
2.	241202532	Kamran Aziz S/o- Sh. Abdul Aziz Dar, R/o- Bonapora, Batamaloo, Srinagar, 190010.	ОМ
3.	241202490	Sabreena Rahim D/o- Ab Rahim Rather, R/o- Wahidpora Ganderbal, 191131.	ОМ
4.	241201431	Akhilesh Jojra S/o- Yash Paul, R/o- H. No 76 Sec-2 Sanjay Nagar Jammu, 180010.	OM/OBC
5.	241201304	Manik Kesar S/o- Dev Raj, R/o- Village Sangar Near Govt. Middle School Purmandal, Samba, 181145.	ОМ
6.	241202453	Wajid Ahmad Gujri S/o- Manzoor Ahmad Gujri, R/o- New Colony Tehsil Bagh Khranihama, Ganderbal, 191131.	OM/OBC
7.	241201056	Kanab Manotra S/o- Rash Pal, R/o- Vill- Laswara, P/o- Deoli, Tehsil-Bishnah, Jammu, 181132.	OM/OBC
8.	241201497	Suraj Kamaldeep Singh S/o- Bikram Singh, R/o- H.No. F/266, Lane No. 3 Main Bazar Shakti Nagar, Jammu, 180001.	OBC
9.	241202578	Mohammad Aqif Ganaie S/o- Manzoor Ahmad Ganaie R/o- Repora Namtehall Tehsil Chadoora, Budgam, 191113.	RBA
10.	241201160	Diksha Sangotra D/o- Kewal Krishan Sangotra, R/o- Puran Nagar Bhagwati Nagar Talab Tillo Jammu, 180002.	OBC
11.	241202598	Firdous Khaliq Mir S/o- Abdul Khaliq Mir, R/o- Darpora, Lalpora, Kupwara,193223.	RBA
12.	241201333	Vishal Sharma S/o- Vinod Kumar Sharma, R/o- V.P.O- Gagrote, Tehsil: Nowshera, District: Rajouri, 185151.	ST2
13.	241201028	Nikhil Kumar S/o- Babu Ram, R/o- Jambel Nagar, Near B.Ed College, Paloura Top, Jammu, Jammu And Kashmir, 181121.	SC
14.	241201495	Amit Angurana S/o- Vijay Kumar, R/o- Jammu, Salehar Tehsil Rs. Pura District Jammu, 181111.	SC
15.	241201322	Riya Kochhar D/o- Mukesh Kumar, R/o- Purkhoo Camp Near Matador Stand, Jammu, 181206.	EWS
16.	241202119	Opinder Kumar S/o- Pritam Lal, R/o- Village Kundal Tatta Pani ,Tehsil Padder, Kishtwar-182204.	ST2
17.	241202308	Kushal Sharma D/o- Mohan Lal Sharma, R/o- Village Kaghote, Tehsil Ramnagar, District Udhampur, 182126.	EWS
18.	241202433	Arif Basier Wani S/o- Mohd Afzal Wani, R/o-Badwan Gurez, Bandipora, 193503.	ST1

## Annexure – A2 to Order No. 94/ of 2025/Psy Dated 04.07.2025

The list of candidates who are appointed as Steno-Typist from Waiting List:

S.No.	Roll No.	Name of the candidate with parentage and address	Category
1.	241202409	Waris Khan S/o Mohammad Maqbool Khan, R/o- Frestabal Pampore, Pulwama, 192121.	ОМ
2.	241201513	Zameer Ahmad Bhat S/o- Ab Rashid Bhat, R/o- Shadipora Sumbal, Bandipora, 193501.	ОМ
3.	241202362	Shabroz Ahmad Rather, S/o- Jalal Ud Din Rather, R/o- Dowlat Pora Chadoora, Budgam, 191113.	ОМ
4.	241201798	Satish Kumar S/o-Kewal Krishan, R/o- Vill- Targwal Sunail, Tehsil Akhnoor, Jammu, 181201.	ОМ
5.	241201048	Neha Devi D/o- Ramji Dass, R/o- Bishnah, W.No 12, H.No 108, P.O Bishnah., Jammu, 181132.	ОМ
6.	241201734	Rahul Sharma S/o- Madan Lal, R/o- Mawa Brahmana Tehsil Akhnoor Jammu, 181201.	ОМ
7.	241202557	Batool Showkat D/o- Showkat Ahmad Beigh,R/o- Kashi Mohalla Batamaloo, Srinagar, 190009.	ОМ
8.	241201718	Aakash Mehra S/o- Rakesh Mehra, R/o- Village Ghou Manhasan, Jammu, 181206.	OBC
9.	241202455	Imran Sultan S/o- Mohmad Sultan Hajam, R/o- Achabal Rafiabad, Baramulla, 193201.	OBC
10.	241202609	Javid Ahmad Beigh S/o- Gullah Beigh, R/o- Shanipora Khansahib Budgam, Budgam, 191111.	RBA
11.	241202473	Shoaib Javid S/o- Javid Ahmad Para, R/o- Turkawangam, Shopian, 192303.	RBA
12.	241202142	Yougesh Kumar S/o- Sh. Kashap Nath, R/o- Old Basti Bahu Fort Jammu, 180006.	SC
13.	241201408	Aryan Jangral S/o- Vijay Kumar, R/o- Near Primary School V.P.O- Kore Punnu, Kathua, 184151.	SC
14.	241201571	Tania Mahajan D/o- Subhash Chander, R/o- House No. 25, Narwal Pain, Satwari, Jammu Cantt., 180003.	EWS
15.	241201299	Prithu Mahajan S/o- Gopal Gupta, R/o- H. No 274, Near Last Matador Stop, Janipur Colony, Jammu, 180007.	EWS
16.	241201157	Bhavna Sharma D/o- Ashok Khajuria, R/o- Village- Kangri Tehsil Beripattan, Rajouri, 185156.	ST2

Note: Two posts of Steno Typists falling under the category of ST1 and ST2 respectively are to be kept vacant as there is no candidate available in the waiting list in the category of ST1. Similarly, only 1 candidate is available in the waiting list of ST2 category instead of 2 candidates required.

### Annexure - A3 to Order No. 94/ of 2025/Psy Dated 04.07.2025

Transfer and posting/adjustments of Steno-Typists:

- 1. Sh. Waris Khan S/o Mohammad Maqbool Khan, R/o- Frestabal Pampore, Pulwama, 192121 upon his appointment as Steno-Typist may be posted in the Court of Munsiff, Mendhar against the available vacancy.
- 2. Sh. Zameer Ahmad Bhat S/o- Ab Rashid Bhat, R/o- Shadipora Sumbal, Bandipora, 193501 upon his appointment as Steno-Typist may be posted in the Court of Munsiff, Gool Gulab Garh against the available vacancy.
- Sh. Shabroz Ahmad Rather, S/o- Jalal Ud Din Rather, R/o- Dowlat Pora Chadoora, Budgam, 191113 upon his appointment as Steno-Typist may be posted in the Court of District Mobile Magistrate (Doda) vice Sh. Karan Arora.
- 4. Sh. Satish Kumar S/o-Kewal Krishan, R/o- Vill- Targwal Sunail, Tehsil Akhnoor, Jammu, 181201 upon his appointment as Steno-Typist may be posted in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- Ms. Neha Devi D/o- Ramji Dass, R/o- Bishnah, W.No 12, H.No 108, P.O Bishnah., Jammu, 181132 upon her appointment as Steno-Typist may be posted in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- Sh. Rahul Sharma S/o- Madan Lal, R/o- Mawa Brahmana Tehsil Akhnoor Jammu, 181201 upon his appointment as Steno-Typist may be posted in the Court of Munsiff, Budhal against the available vacancy.
- 7. Ms. Batool Showkat D/o- Showkat Ahmad Beigh,R/o- Kashi Mohalla Batamaloo, Srinagar, 190009 upon her appointment as Steno-Typist may be posted in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
  - Sh. Aakash Mehra S/o- Rakesh Mehra, R/o- Village Ghou Manhasan, Jammu, 181206 upon his appointment as Steno-Typist may be posted in the Court of Addl. Special Mobile Magistrate, Billawar against the available vacancy.
- Sh. Imran Sultan S/o- Mohmad Sultan Hajam, R/o- Achabal Rafiabad, Baramulla, 193201 upon his appointment as Steno-Typist may be posted in the Court of Munsiff Mobile Magistrate (T), Poonch against the available vacancy.
- Sh. Javid Ahmad Beigh S/o- Gullah Beigh, R/o- Shanipora Khansahib Budgam, Budgam, 191111 upon his appointment as Steno-Typist may be posted in the Court of Munsiff, Ukhral against the available vacancy.

- 11. Sh. Shoaib Javid S/o- Javid Ahmad Para, R/o- Turkawangam, Shopian, 192303 upon his appointment as Steno-Typist may be posted in the Court of Addl. Special Mobile Magistrate, Kishtwar against the available vacancy.
- 12. Sh. Yougesh Kumar S/o- Sh. Kashap Nath, R/o- Old Basti Bahu Fort Jammu, 180006 upon his appointment as Steno-Typist may be posted in the Court of Addl. Special Mobile Magistrate, Reasi against the available vacancy.
- 13. Sh. Aryan Jangral S/o- Vijay Kumar, R/o- Near Primary School V.P.O- Kore Punnu, Kathua, 184151 upon his appointment as Steno-Typist may be posted in the Court of Munsiff, Basohli against the available vacancy.
- 14. Ms. Tania Mahajan D/o- Subhash Chander, R/o- House No. 25, Narwal Pain, Satwari, Jammu Cantt., 180003 upon her appointment as Steno-Typist may be posted in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- 15. Sh. Prithu Mahajan S/o- Gopal Gupta, R/o- H. No 274, Near Last Matador Stop, Janipur Colony, Jammu, 180007 upon his appointment as Steno-Typist may be posted in the Court of Munsiff, Reasi against the available vacancy.
- 16. Ms. Bhavna Sharma D/o- Ashok Khajuria, R/o- Village-Kangri Tehsil Beripattan, Rajouri, 185156 upon her appointment as Steno-Typist may be posted in the Court of Munsiff, Sunderbani against the available vacancy.

#### Note:

- i) All the new appointees are directed to join their place of postings within a period of 21 days from the date of issue of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have cancelled without any further notice.
- ii) All the Presiding Officers, before whom the new appointees have to join are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall deem to be cancelled ab-initio.
- iv) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of new appointees verified from the Inspector General of Police, CID, Jammu and Kashmir.
- V) The new appointees are directed to give an undertaking, before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1<sup>st</sup> Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall deem to be cancelled abinitio and have no claim on his/her appointment.
- vi) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.